| | ANNEXURE B | | | | | | | | | | | | | | |
|----------------------------------|-------------------------|---------------------------|----------------|--------------------------------------|--------------------|-------------------------------------|--------------------|----------------|--------------------------|-------------------------------|---|------------------------------------|---------------------------------------|--|--|
| Name of Corporate Debtor KAVI PR | | | | AVI PROTEIN AND FEED PRIVATE LIMITED | | | | | | | | | | | |
| Date of 0 | Commencement of CIRP | | 1/24/2023 | | | | | | | | | | | | |
| List of C | Creditors as on | | 12/14/2024 | | | | | | | | | | | | |
| | | | | | Unsecured | Financial Creditor be | longing to any cla | ss of Creditor | | | | | | | |
| | (Amount in INR) | | | | | | | | | | | | | | |
| | | Details of claim received | | Details of claim admitted | | | | | | | | | | | |
| SI No | Name of Creditors | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | | | % of voting power in COC | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
| 1 C | CAPFLOAT | 2/25/2023 | | ₹ 1,557,961.48 | Financial Creditor | ₹ - | ₹ - | ₹ - | ₹ | ₹ - | ₹ - | ₹ | ₹ | claim settled by Corporate Debtor, confirmation received from claimaint vide email dated 21.02.2024 | |
| 2 S | Shriram Finance Limited | 6/19/2023 | ₹ 1,375,938.00 | ₹ - | Financial Creditor | ₹ - | ₹ - | ₹ | ₹ - | ₹ - | ₹ | ₹ - | ₹ 1,375,938.00 | Delayed submission made by Claimaint, Condonation of delay to be filed | |
| Г | Fotal | | ₹ 2,933,899.48 | ₹ 1,557,961.48 | | | | | | | | | ₹ 1,375,938.00 | | |